Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 22/09/2025

List of operational creditors (Workmen)

(Amount in₹)

	L NE		Z	¥	¥	¥	¥	Z	NE.	¥.	NE.	NE.	Z
					ifapplicable	party?	claim	admitted					
					share in CoC,	related	앜	claim	receipt claimed	receipt	man	if any	
claim set-off verification admitted	set-off		Ħ	000	% voting	Whether	Nature	Date of Amount Amount of Nature	Amount	Date of	work	representative,	
contingent dues, that may be claim under claim not	dues, that may be claii	ntingent dues, that may be	ntingent	S						received	약	authorised	No.
Amount of Amount of any mutual Amount of Amount of Remarks, i	of Amount of any mutual	of A	nount of	An		nitted	laim adn	Details of claim admitted	Name Details of claim	Details o	Name	Name of	<u>S</u>

The second Jitender Kothari

No.IBBI/IPA-001/IPP00540/2017-18/
10965

Interim Resolution Professional of Lakhan Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025